

PROFORMA -II

Statement of Movable Property as on 31st March 2011

Name of the Hon'ble Minister (in full).....HEMLAL MURMU
 Name of Constituency.....**BARHET**

Sl No.	Details of the movable property	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own name state in whose name held his/her relationship with the Hon'ble Minister	Present Value	Remarks
1	2	3	4	5	6	7	8
1	Jewellery	Various	Purchased	Rs. 216418.00	Mrs Miru Soren (Wife)	Rs. 2,16,418.00	
2	Vehicles		Purchased				
	Scorpio VLX			Rs. 1048607.00		Rs. 8,91,316.00	
3	Home Appliances Television, Refrigerator, A.C., Fans, Washing Machine etc					Rs. 1,00,000.00	
4	Electronic Equipments Computer, Laptop,					Nil	
5	Agricultural Implements Tractor					Rs. 1,00,000.00	
						Rs. 2,55,000.00	

Date:


 Signature